

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE - LIST 12.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Prathista Dave , Advocate,	S.B.CivilMisc.Tr.Pet.No.96/ 2015,Smt.Meena V/sHastiram	Mr.M.A.Rao	Mr.N.D.Nimbawat
08.	Shri Panklaj Ravindra Mehta ,Advocate	S.B.Civil Misc.Tr.Pet.No. Pet.No.128/2015,Smt.Chandu @ Leela V/sGajendra Parihar	Mr.H.M.Saraswat
03.	Shri Harish Purohit,Advocate	S.B.CivilMisc.Tr.Pet.No.486/ 2010,Prashant R Bhatt V/s Heena P.Bhatt	Mr.Manish Sisodia	Mr. Mahendra Trivedi
04.	Smt.Meena Kothari,Advocate	S.B.CriminalMisc.Pet.No.1322 /2015,Yogendra Kumar V/s State & Ors.	Mr.M.K.Garg	Mr. S.R.Godara

CAUSE - LIST 13.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Danpat Choudhary,Advocate,	S.B.CivilMisc.Tr.Pet.No.108/ 2015,Smt.Monika V/s Repesh Kumar	Mr.Pradeep shah Mr.Sandeep Shah	Mr.Hari Shankar Tak
08.	Shri B.S Shandu , Advocate	D.B.Civil Misc.Appeal No.1293/2014,Anju Sharma V/s Hemmant Sharma	Mr.Vishal Singhal	Mr.C.S.Kotwani
03.	Shri Harish Purohit,Advocate	S.B.CivilMisc.Tr.Pet.No.121/ 2010,Smt.Priti Kanwar V/s Jai Singh	Mr.Sanjay Nahar	Mr. Sunil Mehta
04.	Smt.Meena Kothari,Advocate	S.B.CivilMisc.AppealNo.80/20 15, Sarbati Devi V/s Bhani Ram	Mr.S.L Jain	Mr.Mutesh Maheshwari

CAUSE - LIST 14.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Mali Ram Pareek , Advocate,	S.B.CivilMisc.ApeelNo.477/20 15,Smt. Laxmi & Ors. V/s Madhu	Mr.Sugan Mal Parihar	Mr.S.N.Bhatt
08.	Shri Jitendra Maheswari,Advocate	S.B.CompanyPet.No.04/2014, M/s Panday Min. V/s Sanjay Sukhawal	Mr.Dinesh Mehta	Mr.Vikas Balia

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR